

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

D.A. No. 144 of 1996.

Friday this the 2nd day of February, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. M.K. Koya,
Agricultural Fieldman, Minicoy,
residing at Mayamkakada Auth,
Androth, Union Territory of
Lakshadweep.
2. K.I. Hamsakoya,
Agricultural Fieldman, Kalpeni,
residing at Kakkailam,
(Avvel House), Kalpeni.
3. K. Pookunjikoya,
Agricultural Fieldman, Androth,
residing at Kunnasheda, Androth.
4. M. Muthukoya,
Agricultural Fieldman, Kalpeni,
residing at Mathil House, Androth.
5. M.I. Muthukoya,
Agricultural Fieldman, Kavarathi,
residing at Mukriya Illom,
Kavarathi. .. Applicants

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. The Administrator,
Union Territory of Lakshadweep,
Kavarathi.
2. The Director of Agriculture,
Union Territory of Lakshadweep,
Kavarathi.
3. Union of India represented by
Secretary to Government,
Ministry of Home Affairs,
New Delhi. .. Respondents

(By Advocate Shri M.V.S. Nampoothiry)

The application having been heard on 2nd February, 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants who are Agricultural Fieldmen seek a declaration that they are entitled to get promotions depending on the length of their service. They rely on the decisions of the Supreme Court to the effect that promotional avenues should be provided. Applicants have made A3 to A7 representations seeking identical reliefs.

Ist respondent will consider the representations and pass appropriate orders thereon within two months from today.

2. Application is disposed of as aforesaid. No costs.

Friday this the 2nd day of February, 1996.


PV. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

rv2/2/

LIST OF ANNEXURES

1. Annexure A3: True copy of the representation dated 6.12.1995 submitted by 1st applicant to the 1st respondent.
2. Annexure A4: True copy of the representation dated 6.12.1995 submitted by 2nd applicant to the 1st respondent.
3. Annexure A5: True copy of the representation dated 6.12.1995 submitted by 3rd applicant to the 1st respondent.
4. Annexure A6: True copy of the representation dated 6.12.1995 submitted by 4th applicant to the 1st respondent.
5. Annexure A7: True copy of the representation dated 18.12.1995 submitted by 5th applicant to the 1st respondent.

.....